

Email**Mr Kaushal Kishore**

Consultation Paper on Validity period of Tariff Offers

From : ripudamanpratapsaini@gmail.com

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Subject : Consultation Paper on Validity period of Tariff Offers**To :** Mr Kaushal Kishore <advfea1@traf.gov.in>

Dear Sir,
Greetings of the day!
Hope you are doing well.

My comments on Issues for consultations are as follows:-

1. Yes, TRAI should intervene in the validity period and stop consumer exploitation from TSP's arbitrary decisions.
2. Yes TSP's should be mandated and not merely advised. Because when TSP's are advised they waste time by appealing to DoT, Courts, COAI etc.
3. TSP's should be mandated by a tariff that should be renewed only on the same date of each month and giving an option of separate tariff of 28/29/30/31 days will again create confusion.
4. Yes on the lines tariff that should be renewed only on the same date of each month, the other periods viz., quarterly, half-yearly and yearly prepaid tariff offerings should be mandated.
5. As millennials are Studying From Home (SFH) as well as Working From Home (WFH), the TSP's should also be mandated to **introduce Truly Unlimited Data Tariff/Plans without FUP**. Because studying 5-6 Hrs daily or 8 Hrs of working daily consumes lots of data and there are no Truly Unlimited Data plans from any TSP. This problem is faced mostly in **Rural Areas** as they are not feasible for Broadband Services like Urban Areas.

Regards,
Ripudaman Pratap Saini
